

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-506
(IB)-787(PB)/2021
New IA/3271/2024

IN THE MATTER OF:

Mrs. Sonali Basia Through RP Mr. Dharm Vir Gupta

....Applicant

SECTION

U/s 94(1) of (IBC)

Order delivered on 04.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3271/2024:-

This is a Report filed by the Resolution Professional under Section 99 of the IBC. Heard the submission made by Ld. Counsel for the RP. Issue notice to the Personal Guarantor as well as to the Financial Creditors for filing their response and appearance. Notice be issued by all means and proof of service be filed. In view of the request made by Ld. Counsel on behalf of RP, list the matter on **03.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)